

Securities Appellate Tribunal

THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mer

CORAM- PRESIDING OFFICER/JUDICAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :23/08/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURT CODE- MENTION2308-AT11A.M.

934-FIRST CASE-COURT CODE-CNBCAWAAZWTM-AT11.05A.M.

1	SEBI Appeal	475/2022	Hemant Ghai Vs. SEBI	Parinam Law Associates
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Sub Matter(Disposed) : Misc. Application/0000756/2022

Sub Matter(Disposed) : Misc. Application/0000757/2022

2	SEBI Appeal	476/2022	Jaya Hemant Ghai and Anr. Vs. SEBI	Parinam Law Associates
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Sub Matter(Disposed) : Misc. Application/0000758/2022

852-ADMISSION-COURT CODE-ILLIQUID STOCK OPTION- AT 11.08 A.M.

3	SEBI Appeal	317/2022	Neha Mohta Vs. SEBI	Subash Agarwal and Associates
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Sub Matter : Misc. Application/0000581/2022

Misc. Application	581/2022	Neha Mohta-COD Vs. SEBI	Subash Agarwal and Associates
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(Main Matter Number :SEBI Appeal/0000317/2022)

4	SEBI Appeal	318/2022	BALAJI INFASOLUTIONS PVT. LTD. Vs. SEBI	AJA LEGAL
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Sub Matter : Misc. Application/0000583/2022

Misc. Application	583/2022	BALAJI INFASOLUTIONS PVT. LTD.-COD Vs. SEBI	AJA LEGAL
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(Main Matter Number :SEBI Appeal/0000318/2022)

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CIVIL CAUSE LIST OF DATE :23/08/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
5	SEBI Appeal	319/2022	Sarita Agarwal Vs. SEBI	Chambers of Jai Anant Dehadrai
	Sub Matter :	Misc. Application/0000588/2022		
	Sub Matter :	Misc. Application/0000589/2022		
	Misc. Application	588/2022	Sarita Agarwal-COD Vs. SEBI	Chambers of Jai Anant Dehadrai
				(Main Matter Number :SEBI Appeal/0000319/2022)
	Misc. Application	589/2022	Sarita Agarwal-EXEMPTION Vs. SEBI	Chambers of Jai Anant Dehadrai
				(Main Matter Number :SEBI Appeal/0000319/2022)
6	SEBI Appeal	320/2022	Arun Kapoor HUF Vs. SEBI	RAM AWATAR DHOOT
	Sub Matter :	Misc. Application/0000590/2022		
	Sub Matter :	Misc. Application/0000591/2022		
	Sub Matter :	Misc. Application/0000592/2022		
	Misc. Application	590/2022	Arun Kapoor HUF-EXEMPTION Vs. SEBI	RAM AWATAR DHOOT
				(Main Matter Number :SEBI Appeal/0000320/2022)
	Misc. Application	591/2022	Arun Kapoor HUF-COD Vs. SEBI	RAM AWATAR DHOOT
				(Main Matter Number :SEBI Appeal/0000320/2022)
	Misc. Application	592/2022	Arun Kapoor HUF-STAY Vs. SEBI	RAM AWATAR DHOOT
				(Main Matter Number :SEBI Appeal/0000320/2022)
7	SEBI Appeal	321/2022	SANJANA BOHRA Vs. SEBI	Nidaan Law Chambers
	Sub Matter :	Misc. Application/0000594/2022		
	Sub Matter :	Misc. Application/0000595/2022		
	Sub Matter :	Misc. Application/0000624/2022		

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CIVIL CAUSE LIST OF DATE :23/08/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	594/2022	SANJANA BOHRA-COD Vs. SEBI (Main Matter Number :SEBI Appeal/0000321/2022)	Nidaan Law Chambers
	Misc. Application	595/2022	SANJANA BOHRA-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000321/2022)	Nidaan Law Chambers
	Misc. Application	596/2022	Amit Jalan HUF-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000322/2022)	Naresh Akshay and Co.
8	SEBI Appeal	322/2022	Amit Jalan HUF Vs. SEBI Sub Matter : Misc. Application/0000596/2022	Naresh Akshay and Co.
	Misc. Application	597/2022	Amit Jalan- stay Vs. SEBI (Main Matter Number :SEBI Appeal/0000323/2022)	Naresh Akshay and Co.
	Misc. Application	606/2022	Ajay Gupta HUF-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000331/2022)	RAM AWATAR DHOOT
	Misc. Application	607/2022	Ajay Gupta HUF-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000331/2022)	RAM AWATAR DHOOT
9	SEBI Appeal	323/2022	Amit Jalan Vs. SEBI Sub Matter : Misc. Application/0000597/2022	Naresh Akshay and Co.

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
10	SEBI Appeal	324/2022	Shivam Chowdhary HUF Vs. SEBI	Sargam Agrawal Junior Associate
	Sub Matter :	Misc. Application/0000598/2022		
11	SEBI Appeal	325/2022	Ms. Ankita Singh Vs. SEBI	Nitin Jain Junior Associate
	Sub Matter :	Misc. Application/0000599/2022		
	Misc. Application	598/2022	Shivam Chowdhary HUF-COD Vs. SEBI	Sargam Agrawal Junior Associate
	(Main Matter Number :SEBI Appeal/0000324/2022)			
	Misc. Application	599/2022	Ms. Ankita Singh-COD Vs. SEBI	Nitin Jain Junior Associate
	(Main Matter Number :SEBI Appeal/0000325/2022)			
	Misc. Application	601/2022	Ajay Jain-STAY Vs. SEBI	RAM AWATAR DHOOT
	(Main Matter Number :SEBI Appeal/0000326/2022)			
12	SEBI Appeal	326/2022	Ajay Jain Vs. SEBI	RAM AWATAR DHOOT
	Sub Matter :	Misc. Application/0000600/2022		
	Sub Matter :	Misc. Application/0000601/2022		
	Misc. Application	600/2022	Ajay Jain-EXEMPTION Vs. SEBI	RAM AWATAR DHOOT
	(Main Matter Number :SEBI Appeal/0000326/2022)			
13	SEBI Appeal	327/2022	Indra Kumar Daga HUF Vs. SEBI	CA Priyank Singhi
	Sub Matter :	Misc. Application/0000602/2022		
	Misc. Application	602/2022	Indra Kumar Daga HUF-COD Vs. SEBI	CA Priyank Singhi
	(Main Matter Number :SEBI Appeal/0000327/2022)			

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CIVIL CAUSE LIST OF DATE :23/08/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
14	SEBI Appeal	328/2022	Manish Kumar Soni Vs. SEBI	RAM AWATAR DHOOT
	Sub Matter :	Misc. Application/0000603/2022		
	Sub Matter :	Misc. Application/0000604/2022		
15	SEBI Appeal	329/2022	Abhishek Poddar HUF Vs. SEBI	Rajiv Kumar Choudhary
16	SEBI Appeal	330/2022	Sumeet Nath Vs. SEBI	BHATIYA LEGAL
	Sub Matter :	Misc. Application/0000605/2022		
	Misc. Application	605/2022	Sumeet Nath-COD Vs. SEBI	BHATIYA LEGAL
				(Main Matter Number :SEBI Appeal/0000330/2022)
17	SEBI Appeal	331/2022	Ajay Gupta HUF Vs. SEBI	RAM AWATAR DHOOT
	Sub Matter :	Misc. Application/0000606/2022		
	Sub Matter :	Misc. Application/0000607/2022		
	Misc. Application	603/2022	Manish Kumar Soni-EXEMPTION Vs. SEBI	RAM AWATAR DHOOT
				(Main Matter Number :SEBI Appeal/0000328/2022)
	Misc. Application	604/2022	Manish Kumar Soni-STAY Vs. SEBI	RAM AWATAR DHOOT
				(Main Matter Number :SEBI Appeal/0000328/2022)
	Misc. Application	624/2022	SANJANA BOHRA-STAY Vs. SEBI	Nidaan Law Chambers
				(Main Matter Number :SEBI Appeal/0000321/2022)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
18	SEBI Appeal	332/2022	Arun Shivaji Patil HUF Vs. SEBI	Jaikumar Tejwani AND Co LLP
19	SEBI Appeal	341/2022	Ajay Kumar Baid Vs. SEBI	APPELLANT IN PERSON
	Misc. Application	512/2022	ASHOK KUMAR KAPOOR HUF-DELAY Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000422/2022)				
	Misc. Application	534/2022	ANKHITA MAKHIJANI-STAY Vs. SEBI	Sadashiv Dadheech ,ADVOCATE
	Misc. Application	535/2022	ANKHITA MAKHIJANI-DELAY Vs. SEBI	Sadashiv Dadheech ,ADVOCATE
(Main Matter Number :SEBI Appeal/0000424/2022)				
20	SEBI Appeal	392/2022	MANISH SABOO HUF Vs. SEBI	Advocate Mani Shankar Chattopadhaya
Sub Matter :		Misc. Application/0000452/2022		
Sub Matter :		Misc. Application/0000453/2022		
Sub Matter :		Misc. Application/0000454/2022		
	Misc. Application	452/2022	MANISH SABOO HUF-STAY Vs. SEBI	Advocate Mani Shankar Chattopadhaya
(Main Matter Number :SEBI Appeal/0000392/2022)				
	Misc. Application	453/2022	MANISH SABOO HUF-ONLINE HEARING Vs. SEBI	Advocate Mani Shankar Chattopadhaya
(Main Matter Number :SEBI Appeal/0000392/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	454/2022	MANISH SABOO HUF-EXEMPTION Vs. SEBI	Advocate Mani Shankar Chattopadhaya
(Main Matter Number :SEBI Appeal/0000392/2022)				
21	SEBI Appeal	393/2022	VINOD KUMAR AGARWAL HUF Vs. SEBI	Kamal Agrawal AR
Sub Matter : Misc. Application/0000645/2022				
	Misc. Application	645/2022	VINOD KUMAR AGARWAL HUF-DELAY Vs. SEBI	Kamal Agrawal AR
(Main Matter Number :SEBI Appeal/0000393/2022)				
22	SEBI Appeal	394/2022	ABHIDEEP GLOBAL FINANCE PVT. LTD. Vs. SEBI	REGSTREET LAW ADVISORS
Sub Matter : Misc. Application/0000538/2022				
	Misc. Application	538/2022	ABHIDEEP GLOBAL FINANCE PVT. LTD.-DELAY Vs. SEBI	REGSTREET LAW ADVISORS
(Main Matter Number :SEBI Appeal/0000394/2022)				
23	SEBI Appeal	398/2022	SANJAY GODHA Vs. SEBI	Corporate Pleaders, Advocates
Sub Matter : Misc. Application/0000548/2022				
	Misc. Application	548/2022	SANJAY GODHA-DELAY Vs. SEBI	Corporate Pleaders, Advocates
(Main Matter Number :SEBI Appeal/0000398/2022)				
24	SEBI Appeal	399/2022	ABHISHEK KUMAR JAIN HUF Vs. SEBI	Nidaan Law Chambers
Sub Matter : Misc. Application/0000551/2022				
Sub Matter : Misc. Application/0000552/2022				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	551/2022	ABHISHEK KUMAR JAIN HUF-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000399/2022)	Nidaan Law Chambers
	Misc. Application	552/2022	ABHISHEK KUMAR JAIN HUF-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000399/2022)	Nidaan Law Chambers
25	SEBI Appeal	400/2022	SANJAY RASTOGI Vs. SEBI Sub Matter : Misc. Application/0000558/2022	MSA Law Chambers
	Misc. Application	558/2022	SANJAY RASTOGI-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000400/2022)	MSA Law Chambers
26	SEBI Appeal	401/2022	DHANWANTRI SUPPLIERS PVT. LTD. Vs. SEBI Sub Matter : Misc. Application/0000559/2022	R V Legal
	Misc. Application	559/2022	DHANWANTRI SUPPLIERS PVT. LTD.-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000401/2022)	R V Legal
27	SEBI Appeal	410/2022	Karuna Rasik Jaitha Vs. SEBI Sub Matter : Misc. Application/0000694/2022 Sub Matter : Misc. Application/0000695/2022	Meghna Rao, Advocate
	Misc. Application	695/2022	Karuna Rasik Jaitha-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000410/2022)	Meghna Rao, Advocate

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
28	SEBI Appeal	422/2022	ASHOK KUMAR KAPOOR HUF Vs. SEBI	R V Legal
	Sub Matter :	Misc. Application/0000512/2022		
29	SEBI Appeal	424/2022	ANKHITA MAKHIJANI Vs. SEBI	Sadashiv Dadheech ,ADVOCATE
	Sub Matter :	Misc. Application/0000535/2022		
30	SEBI Appeal	413/2022	Banwarilal Sultania HUF Vs. SEBI	Kautilya Legal Solutions
	Sub Matter :	Misc. Application/0000722/2022		
31	SEBI Appeal	414/2022	Vinit Agarwal HUF Vs. SEBI	Jain Sharma and Co
32	SEBI Appeal	415/2022	Minakshi Bagaria Vs. SEBI	Raujesh Govindram Khandelwal, Advocate
	Sub Matter :	Misc. Application/0000708/2022		
	Misc. Application	708/2022	Minakshi Bagaria-DELAY Vs. SEBI	Raujesh Govindram Khandelwal Advocate
	(Main Matter Number :SEBI Appeal/0000415/2022)			
33	SEBI Appeal	416/2022	SUREENA C SHAH Vs. SEBI	Shah and Ramaiya
	Sub Matter :	Misc. Application/0000699/2022		
	Misc. Application	699/2022	SUREENA C SHAH-DELAY Vs. SEBI	Shah and Ramaiya
	(Main Matter Number :SEBI Appeal/0000416/2022)			
73	Misc. Application	722/2022	Banwarilal Sultania HUF-DELAY Vs. SEBI	Kautilya Legal Solutions
	(Main Matter Number :SEBI Appeal/0000413/2022)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	694/2022	Karuna Rasik Jaitha-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000410/2022)	Meghna Rao, Advocate
	Misc. Application	455/2022	KASHNI GUPTA-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000514/2022)	Subash Agarwal and Associates
76	Misc. Application	467/2022	SHRUTI BHALOTIA BENEFICIARY TRUST-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000515/2022)	Subash Agarwal and Associates
	Misc. Application	485/2022	SANJIVANI CORPORATE PARK DEVELOPERS LIMITED-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000516/2022)	Prakash Shah and Associates
	Misc. Application	488/2022	MS. ARPITA K. SIKARIA-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000517/2022)	Subash Agarwal and Associates
34	SEBI Appeal	499/2022	SHRUTI K SHAH Vs. SEBI Sub Matter : Misc. Application/0000837/2022	Shah and Ramaiya
35	SEBI Appeal	500/2022	Sumit Shanker Dudani Vs. SEBI Sub Matter : Misc. Application/0000838/2022 Sub Matter : Misc. Application/0000839/2022 Sub Matter : Misc. Application/0000840/2022	RAM AWATAR DHOOT

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
36	SEBI Appeal	501/2022	Sanjay Bajoria Vs. SEBI	RAM AWATAR DHOOT
	Sub Matter :	Misc. Application/0000841/2022		
	Sub Matter :	Misc. Application/0000842/2022		
	Sub Matter :	Misc. Application/0000843/2022		
37	SEBI Appeal	502/2022	Vinod Kumar M Jain Vs. SEBI	RAM AWATAR DHOOT
	Sub Matter :	Misc. Application/0000844/2022		
	Sub Matter :	Misc. Application/0000845/2022		
	Sub Matter :	Misc. Application/0000846/2022		
38	SEBI Appeal	503/2022	NIREN CHAMPAKLAL AJMERA Vs. SEBI	RAM AWATAR DHOOT
	Sub Matter :	Misc. Application/0000847/2022		
	Sub Matter :	Misc. Application/0000848/2022		
	Sub Matter :	Misc. Application/0000849/2022		
39	SEBI Appeal	504/2022	Rajendra Kumar Pugalia HUF Vs. SEBI	RAM AWATAR DHOOT
	Sub Matter :	Misc. Application/0000850/2022		
	Sub Matter :	Misc. Application/0000851/2022		
40	SEBI Appeal	505/2022	Rajesh Agarwal Vs. SEBI	Rajiv Kumar Choudhary
41	SEBI Appeal	506/2022	Surendra Kumar Gupta Divyanshu Gupta HUF Vs. SEBI	APPELLANT IN PERSON
	Sub Matter :	Misc. Application/0000852/2022		
42	SEBI Appeal	507/2022	Kamal Kishor Maloo HUF Vs. SEBI	Raujesh Govindram Khandelwal
	Sub Matter :	Misc. Application/0000853/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
43	SEBI Appeal	508/2022	ABHISHEK NIDHI Vs. SEBI	RAM AWATAR DHOOT
	Sub Matter :	Misc. Application/0000854/2022		
	Sub Matter :	Misc. Application/0000855/2022		
	Sub Matter :	Misc. Application/0000856/2022		
44	SEBI Appeal	509/2022	Sonu Bagaria Vs. SEBI	APPELLANT IN PERSON
45	SEBI Appeal	510/2022	BAL CHAND SINGHI Vs. SEBI	S .K.JAIN and CO.
	Sub Matter :	Misc. Application/0000857/2022		
46	SEBI Appeal	511/2022	SANJAY AGARWAL HUF Vs. SEBI	APPELLANT IN PERSON
47	SEBI Appeal	512/2022	Champa Devi Jalan Vs. SEBI	Rajiv Kumar Choudhary
	Misc. Application	837/2022	SHRUTI K SHAH-DELAY Vs. SEBI	Shah and Ramaiya
	(Main Matter Number :SEBI Appeal/0000499/2022)			
	Misc. Application	838/2022	Sumit Shanker Dudani-EXEMPTION Vs. SEBI	RAM AWATAR DHOOT
	(Main Matter Number :SEBI Appeal/0000500/2022)			
	Misc. Application	839/2022	Sumit Shanker Dudani-DELAY Vs. SEBI	RAM AWATAR DHOOT
	(Main Matter Number :SEBI Appeal/0000500/2022)			
	Misc. Application	840/2022	Sumit Shanker Dudani-STAY Vs. SEBI	RAM AWATAR DHOOT
	(Main Matter Number :SEBI Appeal/0000500/2022)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	841/2022	Sanjay Bajoria-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000501/2022)	RAM AWATAR DHOOT
	Misc. Application	842/2022	Sanjay Bajoria-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000501/2022)	RAM AWATAR DHOOT
	Misc. Application	843/2022	Sanjay Bajoria-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000501/2022)	RAM AWATAR DHOOT
	Misc. Application	844/2022	Vinod Kumar M Jain-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000502/2022)	RAM AWATAR DHOOT
	Misc. Application	845/2022	Vinod Kumar M Jain-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000502/2022)	RAM AWATAR DHOOT
	Misc. Application	846/2022	Vinod Kumar M Jain-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000502/2022)	RAM AWATAR DHOOT
	Misc. Application	847/2022	NIREN CHAMPAKLAL AJMERA-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000503/2022)	RAM AWATAR DHOOT
	Misc. Application	848/2022	NIREN CHAMPAKLAL AJMERA-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000503/2022)	RAM AWATAR DHOOT

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	849/2022	NIREN CHAMPAKLAL AJMERA-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000503/2022)	RAM AWATAR DHOOT
	Misc. Application	850/2022	Rajendra Kumar Pugalia HUF-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000504/2022)	RAM AWATAR DHOOT
	Misc. Application	851/2022	Rajendra Kumar Pugalia HUF-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000504/2022)	RAM AWATAR DHOOT
	Misc. Application	852/2022	Surendra Kumar Gupta Divyanshu Gupta HUF-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000506/2022)	APPELLANT IN PERSON
	Misc. Application	853/2022	Kamal Kishor Maloo HUF-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000507/2022)	Raujesh Govindram Khandelwal
	Misc. Application	854/2022	ABHISHEK NIDHI-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000508/2022)	RAM AWATAR DHOOT
	Misc. Application	855/2022	ABHISHEK NIDHI-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000508/2022)	RAM AWATAR DHOOT

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	856/2022	ABHISHEK NIDHI-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000508/2022)	RAM AWATAR DHOOT
	Misc. Application	857/2022	BAL CHAND SINGHI-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000510/2022)	S .K.JAIN and CO.
48	SEBI Appeal	513/2022	DAZY JAIN Vs. SEBI	Subash Agarwal and Associates
49	SEBI Appeal	514/2022	KASHNI GUPTA Vs. SEBI Sub Matter : Misc. Application/0000455/2022	Subash Agarwal and Associates
50	SEBI Appeal	515/2022	SHRUTI BHALOTIA BENEFICIARY TRUST Vs. SEBI Sub Matter : Misc. Application/0000467/2022	Subash Agarwal and Associates
51	SEBI Appeal	516/2022	SANJIVANI CORPORATE PARK DEVELOPERS LIMITED Vs. SEBI Sub Matter : Misc. Application/0000485/2022	Prakash Shah and Associates
52	SEBI Appeal	517/2022	MS. ARPITA K. SIKARIA Vs. SEBI Sub Matter : Misc. Application/0000488/2022	Subash Agarwal and Associates
53	SEBI Appeal	518/2022	VINITA AGARWAL Vs. SEBI	Subash Agarwal and Associates
<u>939-ADMISSION-COURTCODE-DECCANWTM-AT 11.15A.M.</u>				
54	SEBI Appeal	480/2022	T Venkatram Reddy and Anr. Vs. SEBI Sub Matter : Misc. Application/0000763/2022	Visesha Law Services

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CORAM- PRESIDING OFFICER/JUDICIAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :23/08/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	763/2022	T Venkatram Reddy and Anr.-DELAY Vs. SEBI	Visesha Law Services
(Main Matter Number :SEBI Appeal/0000480/2022)				
<u>938-MAHEARING-COURTCODE-MARESTORATION-AT11.17A.M.</u>				
55	Misc. Application	755/2022	Sushila Arvind Kabra-RESTORATION Vs. NSEIL	Ashok Singh, Advocate
(Main Matter Number :SEBI Appeal/0000312/2022)				
<u>199-PARTHEARD-PLEDGESHARES-AT11.19AM</u>				
56	SEBI Appeal	35/2020	Axis Bank Ltd. Vs. SEBI and Ors.	Gaurav Joshi,Sr. i/b Dhruv Liladhar and Co. R.Dada - R1,V.Nankani - R2,S.Sundaresan-R3,R5
57	SEBI Appeal	50/2020	ICICI Bank Ltd. Vs. SEBI and others	Finsec Law Advisors
	SEBI Appeal	112/2020 (/0000)	Bajaj Finance Ltd. Vs. SEBI	Ms. Atika Vaz, Advocate Law Point R-1, RASHMIKANT PARTNERS
Sub Matter :		Misc. Application/0000113/2020		
	SEBI Appeal	70/2020	HDFC Bank Ltd. Vs. SEBI and Others	Wadia Ghandy and Co LAW POINT-R-1 VisheshaR-4,C AM
	SEBI Appeal	75/2020	IndusInd Bank Limited Vs. SEBI and Others	Khaitan and Co.

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CIVIL CAUSE LIST OF DATE :23/08/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	113/2020	BAJAJ FINANCE LTD. Vs. SEBI	Shardul Mangaldas and Co Advocates

(Main Matter Number :SEBI Appeal/0000112/2020)

100-DISPOSAL-CODE-REJECTEDCOMPLAINTS-AT 11.21AM

58	SEBI Appeal	144/2021	Schneider Electric President Systems Ltd. Vs. SEBI AND ORS.	Mr. Janak Dwarkadas, Senior Advocate The LawPoint R-1 RegstreetLawAdvisors R-2 to R-32
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Sub Matter : Misc. Application/0000193/2021

Sub Matter : Misc. Application/0000194/2021

Misc. Application	193/2021	Schneider Electric President Systems Ltd. Vs. Securities and Exchange Board of India and Ors.	AZB and Partners The Law Point
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(Main Matter Number :SEBI Appeal/0000144/2021)

Misc. Application	194/2021	Schneider Electric President Systems Ltd. Vs. Securities and Exchange Board of India and Ors.	AZB and Partners The Law Point
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(Main Matter Number :SEBI Appeal/0000144/2021)

59	SEBI Appeal	709/2021	ASHOK DAYABHAI SHAH AND ORS Vs. SEBI AND OTHERS	J. Sagar Associates Shardul A. Mangaldas- R. 2,Sonu T., Adv-R.5
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Sub Matter : Misc. Application/0001308/2021

Misc. Application	1308/2021	ASHOK DAYABHAI SHAH AND ORS.- URGENCY APP Vs. SEBI AND OTHERS
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(Main Matter Number :SEBI Appeal/0000709/2021)

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CIVIL CAUSE LIST OF DATE :23/08/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	710/2021 (/0000)	Pina Shah and Anr. Vs. SEBI AND OTHERS	Garima Mehrotra Advocate
Sub Matter :		Misc. Application/0001310/2021		
	Misc. Application	1310/2021	Pina Shah and Anr. Vs. SEBI AND OTHERS	
(Main Matter Number :SEBI Appeal/0000710/2021)				
	SEBI Appeal	711/2021	Brics Securities Ltd. Vs. SEBI	Aagam Doshi, Advocate
Sub Matter :		Misc. Application/0001312/2021		
	Misc. Application	1312/2021	Brics Securities Ltd. Vs. SEBI AND OTHERS	
(Main Matter Number :SEBI Appeal/0000711/2021)				

216-DISPOSAL-COURTCODE-TERMINALSDISABLED-AT11.23AM

60	SEBI Appeal	316/2021	Narayan Securities Vs. NSEIL	MUKESH MOHAN GOYAL ADVOCATE Mr. Vishal Kanade, Adv i/b MKA
Sub Matter(Disposed) :		Misc. Application/0000203/2021		
	SEBI Appeal	439/2021	NARAYAN SECURITIES LIMITED Vs. SEBI	RG LAWZ ADVOCATES and CONSULTANTS
Sub Matter(Disposed) :		Misc. Application/0000634/2021		
Sub Matter(Disposed) :		Misc. Application/0000963/2021		
Sub Matter(Disposed) :		Misc. Application/0000964/2021		

257-ADMDISPOSAL-COURTCODE-FRONTRUNNING-AT-11.25 AM

61	SEBI Appeal	335/2021	MADHU CHANDA AND OTHERS Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	403/2021	PRAVEEN KUMAR JAIN Vs. SEBI	Mr.Aditya Bhansali, Advocate
Sub Matter(Disposed) : Misc. Application/0000585/2021				
	SEBI Appeal	404/2021	PRAVEEN KUMAR JAIN Vs. SEBI	Mr. Aditya Bhansali, Advocate
Sub Matter(Disposed) : Misc. Application/0000586/2021				
	SEBI Appeal	448/2021	E Ally Consulting Private Limited and Ors. Vs. SEBI	Mindspright Legal
Sub Matter(Disposed) : Misc. Application/0000640/2021				
Sub Matter(Disposed) : Misc. Application/0000179/2022				
Sub Matter(Disposed) : Misc. Application/0000248/2022				
	SEBI Appeal	449/2021	Viraj Mercantile Private Limited and Ors. Vs. SEBI	Mindspright Legal
Sub Matter(Disposed) : Misc. Application/0000673/2021				
	SEBI Appeal	12/2022	LAXMI CHATURVEDI AND ORS. Vs. SEBI	AKASH CHATTERJEE ASSOCIATE GAGGAR AND PARTNERS
Sub Matter(Disposed) : Misc. Application/0000064/2022				
Sub Matter(Disposed) : Misc. Application/0000065/2022				
Sub Matter : Misc. Application/0000066/2022				
	SEBI Appeal	35/2022	E-ALLY CONSULTING INDIA PVT. LTD. AND ORS Vs. SEBI	Mindspright Legal
Sub Matter(Disposed) : Misc. Application/0000057/2022				
	Misc. Application	56/2022	Viraj Mercantile Pvt. Ltd. and Others -Delay App Vs. SEBI	MINDSPRIGHT LEGAL
(Main Matter Number :SEBI Appeal/0000068/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	68/2022	Viraj Mercantile Pvt. Ltd. and Others Vs. SEBI	
Sub Matter :		Misc. Application/0000056/2022		
62	SEBI Appeal	450/2022	Madhu Chanda Vs. SEBI	Mr. Sukrut Mhatre, Advocate
63	SEBI Appeal	451/2022	Anandilal Chanda and Anandilal Chanda HUF Vs. SEBI	Mr. Sukrut Mhatre, Advocate
<u>491-DISPOSAL-COURTCODE-COMPLAINTPROMOTERS-11.27AM</u>				
64	SEBI Appeal	560/2021	RAJESH BHATIA And ANR. Vs. SEBI	Tushar Goradia Advocates ELP
<u>540-DISP-COURTCODE-PRICEMANIPULATIONPMC-11.30 AM</u>				
65	SEBI Appeal	603/2021	SHIVDARSHAN SALES PRIVATE LIMITED AND ORS Vs. SEBI	Mr. Jai Prakash Pal
Sub Matter(Disposed) :		Misc. Application/0000735/2021		
Sub Matter :		Misc. Application/0001366/2021		
	SEBI Appeal	604/2021	SEABIRD DISTRIBUTORS PRIVATE LIMITED AND ORS. Vs. SEBI	Mr. Jai Prakash Pal
Sub Matter(Disposed) :		Misc. Application/0000747/2021		
	SEBI Appeal	605/2021	ECONOMY SUPPLIERS PRIVATE LIMITED AND ANR. Vs. SEBI	Mr. Jai Prakash Pal
Sub Matter(Disposed) :		Misc. Application/0000748/2021		
	Misc. Application	1366/2021	SHIVDARSHAN SALES P.LD. AND ORS-DELAYINFILINGREPLY Vs. SEBI	

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CIVIL CAUSE LIST OF DATE :23/08/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
(Main Matter Number :SEBI Appeal/0000603/2021)				
	SEBI Appeal	724/2021	Gulshan Investment Company Ltd. Vs. SEBI	Prakash Shah and Associates Advocate
	Sub Matter :	Misc. Application/0000123/2022		
	SEBI Appeal	725/2021	Anoop Jain Vs. SEBI	Prakash Shah and Associates Advocate
	SEBI Appeal	726/2021	Anoop Jain HUF Vs. SEBI	Prakash Shah and Associates Advocate
	SEBI Appeal	727/2021	Prabudh Securities Pvt. Ltd. Vs. SEBI	Prakash Shah and Associates Advocate
	SEBI Appeal	728/2021	Vimgi Investments Pvt. Ltd. Vs. SEBI	Mr.Prakash Shah, Advocate
	SEBI Appeal	6/2022	MUDIT JAIN HUF Vs. SEBI	Nikita Vijay
	Sub Matter(Disposed) :	Misc. Application/0001426/2021		
	Misc. Application	123/2022	SEBI.- DELAY IN REPLY Vs. Gulshan Investment Company Ltd.	Vidhii Partners Advocates for the Respondent Group
(Main Matter Number :SEBI Appeal/0000724/2021)				
	SEBI Appeal	215/2022	PMC Fincorp Limited and Ors. Vs. SEBI	Corporate Professionals Advisors and Advocates
	Sub Matter :	Misc. Application/0000370/2022		
	Misc. Application	370/2022	PMC Fincorp Limited and Ors.-COD Vs. SEBI	Corporate Professionals Advisors and Advocates
(Main Matter Number :SEBI Appeal/0000215/2022)				

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CIVIL CAUSE LIST OF DATE :23/08/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	175/2022	NISHANT INBUILD LTD Vs. SEBI	CORPORATE PROFESSIONALS ADVISORS AND ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000288/2022		
Sub Matter :		Misc. Application/0000542/2022		
	Misc. Application	542/2022	SEBI-DELAY IN REPLY Vs. Nishant Inbuild Ltd.	Vidhii Partners Mr. Paras Taneja, Advocate
(Main Matter Number :SEBI Appeal/0000175/2022)				

541-DISPOSAL-COURTCODE-ADFBUYBACK-AT11.32AM

67	SEBI Appeal	606/2021	MS. NAVINCHANDRA AND ORS. Vs. SEBI	PALLAVI MEHTA Somandy AND Associates Advocates
Sub Matter(Disposed) :		Misc. Application/0001162/2021		
Sub Matter :		Misc. Application/0001311/2021		
	Misc. Application	1311/2021	Pallaci N.Mehta and Others- delay in filing reply Vs. SEBI	Burzin Somandy, Advocate
(Main Matter Number :SEBI Appeal/0000606/2021)				
68	SEBI Appeal	520/2022	MS. NAVINCHANDRA AND ORS. Vs. SEBI	PALLAVI MEHTA Somandy and Associates Advocates
Sub Matter :		Misc. Application/0000872/2022		
	Misc. Application	872/2022	MS. NAVINCHANDRA AND ORS.-STAY Vs. SEBI	Somandy and Associates Advocates
(Main Matter Number :SEBI Appeal/0000520/2022)				

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CIVIL CAUSE LIST OF DATE :23/08/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>70-DISPOSAL-COURTCODE-PRELIMINARYOBJECTIONS-AT-11.34AM</u>				
69	SEBI Appeal	618/2021	IL AND FS SECURITIES SERVICES LIMITED Vs. NSE Clearing Limited	Cyril Amarchand Mangaldas Advocates and Solicitors
Sub Matter(Disposed) : Misc. Application/0001165/2021				
Sub Matter(Disposed) : Misc. Application/0000284/2022				
Sub Matter(Disposed) : Misc. Application/0000646/2022				
<u>202-DISPOSAL-COURTCODE-DIRECTORPAN-AT11.36A.M.</u>				
70	Misc. Application	1135/2021	ARUN PANCHARIYA- Interim Relief Vs. SEBI	Mr.Sandeep Wadhawan, Advocate
(Main Matter Number :SEBI Appeal/0000645/2021)				
	SEBI Appeal	645/2021	ARUN PANCHARIYA Vs. SEBI	Mr.Sandeep Wadhawan, Advocate
(Main Matter Number :Misc. Application/0001227/2021)				
Sub Matter : Misc. Application/0001135/2021				
Sub Matter(Disposed) : Misc. Application/0001188/2021				
Sub Matter(Disposed) : Misc. Application/0001227/2021				
<u>641-DISPOSAL-COURTCODE-SVAMLODR-AT 11.38 A.M.</u>				
71	SEBI Appeal	801/2021	SVAM SOFTWARE LIMITED AND ORS. Vs. SEBI	Juris Matrix Partners LLP Mansukhlal Hirala and Co.
Sub Matter(Disposed) : Misc. Application/0001383/2021				
Sub Matter(Disposed) : Misc. Application/0000104/2022				
<u>707-DISPOSAL-CODE-HIRANGDR-AT 11.40AM</u>				
72	SEBI Appeal	74/2022	EUROPEAN AMERICAN INVESTMENT BANK AG Vs. SEBI	Ganesh AND Co.
Sub Matter(Disposed) : Misc. Application/0000082/2022				
Sub Matter(Disposed) : Misc. Application/0000083/2022				
Sub Matter : Misc. Application/0000119/2022				
Sub Matter(Disposed) : Misc. Application/0000120/2022				

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CIVIL CAUSE LIST OF DATE :23/08/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	75/2022	EUROPEAN AMERICAN INVESTMENT BANK AG Vs. SEBI	Ganesh And Co.
	Sub Matter(Disposed) :	Misc. Application/0000084/2022		
	Sub Matter(Disposed) :	Misc. Application/0000085/2022		
	Sub Matter :	Misc. Application/0000121/2022		
	Sub Matter(Disposed) :	Misc. Application/0000122/2022		
	SEBI Appeal	76/2022	EUROPEAN AMERICAN INVESTMENT BANK AG Vs. SEBI	GANESH AND CO.
	Sub Matter(Disposed) :	Misc. Application/0000115/2022		
	Sub Matter(Disposed) :	Misc. Application/0000116/2022		
	Sub Matter(Disposed) :	Misc. Application/0000117/2022		
	Misc. Application	119/2022	EUROPEAN AMERICAN INVESTMENT BANK AG-EXEMPTION APP Vs. SEBI	GANESH AND CO.
	(Main Matter Number :SEBI Appeal/0000074/2022)			
	Misc. Application	121/2022	EUROPEAN AMERICAN INVESTMENT BANK AG-EXEMPTION APP Vs. SEBI	Ganesh and Co.
	(Main Matter Number :SEBI Appeal/0000075/2022)			
	Misc. Application	189/2022	LEMAN DIVERSIFIED FUND-DELAY Vs. SEBI	Rajani Associates
	(Main Matter Number :SEBI Appeal/0000184/2022)			
	SEBI Appeal	184/2022	LEMAN DIVERSIFIED FUND Vs. SEBI	Rajani Associates
	Sub Matter :	Misc. Application/0000189/2022		

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CIVIL CAUSE LIST OF DATE :23/08/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>726-DISPOSALCOURTCODE-SUSPENSION-AT 11.42 A.M.</u>				
73	SEBI Appeal	113/2022	INDIANIVESH SHARES AND SECURITIES PVT. LTD. Vs. NSEIL	Prakash Shah and Associates
Sub Matter(Disposed) : Misc. Application/0000207/2022				
Sub Matter(Disposed) : Misc. Application/0000208/2022				
Sub Matter : Misc. Application/0000320/2022				
	Misc. Application	320/2022	NSEIL-DELAY Vs. IndiaNivesh Shares and Securities Pvt. Ltd.	Cyril Amarchand Mangaldas Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000113/2022)				
<u>736-DISPOSAL-CODE-INVESTIGATIONALLIED-AT11.44 A.M.</u>				
74	SEBI Appeal	126/2022 (/0000)	Ethan Constructions Pvt. Ltd. Vs. SEBI	R V Legal
Sub Matter(Disposed) : Misc. Application/0000202/2022				
Sub Matter(Disposed) : Misc. Application/0000203/2022				
Sub Matter : Misc. Application/0000204/2022				
Sub Matter : Misc. Application/0000362/2022				
	Misc. Application	204/2022 (/0000)	Ethan Constructions Pvt. Ltd. -STAY Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000126/2022)				
	186 Misc. Application	362/2022	Ethan Constructions Pvt. Ltd. Vs. SEBI	R V Legal Vidhii Partner
(Main Matter Number :SEBI Appeal/0000126/2022)				
	SEBI Appeal	478/2022	Ethan Constructions Pvt. Ltd Vs. SEBI	R V Legal
Sub Matter : Misc. Application/0000760/2022				
Sub Matter : Misc. Application/0000761/2022				
	Misc. Application	760/2022	Ethan Constructions Pvt. Ltd-EXEMPTION	R V Legal
	Misc.,Application	761/2022	Delay Application	

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858-RAHEARING-COURTCODE-RAHEARINGBINAY-AT11.46A.M.

75 Review Application 11/2022 Binay Kumar Agarwal HUF
Vs.
SEBI

RAM AWATAR DHOOT

(Main Matter Number :SEBI Appeal/0000020/2022)